

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. †*116
TO BE ANSWERED ON 09.02.2021**

WELFARE SCHEMES FOR SENIOR CITIZENS

†*116. SHRI VIJAY KUMAR:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) the details of the schemes being implemented by the Government for the welfare of senior citizens;
- (b) the total funds released by the Union Government in this regard during the last three years alongwith the details of funds utilized by various State Governments, Scheme and State/UT-wise including Bihar and Jharkhand;
- (c) whether the Union Government has received any requests from the State Governments, especially from Bihar and Jharkhand for more funds under these schemes and if so, the details thereof, State/UT-wise;
- (d) the number of old age homes functioning in the country, region and State/UT-wise; and
- (e) whether the Government proposes to set up more old age homes in the country and if so, the details thereof?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWARCHAND GEHLOT)**

(a) to (e): A Statement is laid on the Table of the House.

**Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. † *
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(a) to (c) The details of Schemes along with funds released, utilised, requests/proposals received State/UT wise for the welfare of Senior Citizens are at **Annexure-I**.

(d) & (e) Under the sub-scheme of Integrated Programme for Senior Citizens (IPSrC), the funds are released for running and maintenance of projects inter-alia Senior Citizen Homes/Old Age Homes. A State/UT wise statement showing the number of Senior Citizens Home / Old Age Homes under IPSrC is at **Annexure-II**. As per The Maintenance and Welfare of Parents and Senior Citizen Act, 2007, the State Government may establish and maintain such number of old age homes at accessible places, as it may deem necessary, in a phased manner, beginning with at least one in each district to accommodate in such homes a minimum of one hundred fifty senior citizens who are indigent.

(a)to (c): Ministry of Social Justice and Empowerment is the nodal ministry of the welfare of senior citizens. However, Ministry of Finance, Health and Rural Development also implement schemes/programmes for senior citizens.

Given below are details regarding the Schemes being implemented by the Government for welfare of senior citizens:

1. MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

1. National Action Plan for Senior Citizens (NAPSrC):

This Scheme is having the vision, mission and the plan of action of the Government of India for welfare and wellbeing of senior citizens of the country.

2. The National Action Plan for the Welfare of Senior Citizens (NAPSrC) is an umbrella scheme, effective since 1st April 2020, has four sub-schemes under it, namely:

(I) Integrated Programme for Senior Citizens (IPSrC): Providing financial assistance to eligible organisations for running and maintenance of Homes to improve the quality of life of the Senior Citizens, especially indigent senior citizens by providing basic amenities like shelter, food, medical care and entertainment opportunities and by encouraging productive and active ageing.

(II) State Action Plan for Senior Citizens (SAPSrC): Each State/UT frames their own State Action Plans (SAP) taking into account their local considerations for the welfare of their Senior Citizens. This State Action Plan may comprise a long term strategy for five years as well as Annual Action Plan. Department of Social Justice and Empowerment releases funds to the States/UTs for the implementation of their respective State Action Plans.

(III) Convergence with Initiatives of other Ministries/Departments in Government of India in the field of Senior Citizens Welfare (CWMSrC): The NAPSrC has identified initiatives to be taken by different Departments for the benefit of senior citizens. These initiatives would be collated, department-wise and communicated to them for proposing Annual Action Plans in collaboration with this department.

(IV) Media, advocacy, capacity building, research and study, pilots and any other project aimed towards the welfare of the senior citizens and falling under the scope and coverage of the NAPSrC through NISD (NISDSrC): National Institute of Social Defence (NISD), an autonomous body of this Department, is expected to be the resource centre on senior citizens in the country. It will be equipped to implement directly any project in furtherance of the objectives of the NAPSrC.

In detail:

(I) Integrated Programme For Senior Citizens (IPSrC)

Under the Scheme of Integrated Programme for Senior Citizens (IPSrC), grants-in-aid upto 100% of project cost are given for running and maintenance the following projects:

- (i) Senior Citizens' Homes (Sr.CH) for 25 destitute Senior Citizens including those under SansadAdarsh Gram Yojana (SAGY) to provide food, care and shelter.
 - (ii) Senior Citizens' Homes (Sr.CH) for 50 destitute Mixed Gender/Elderly Women including those under SansadAdarsh Gram Yojana (SAGY) to provide food, care and shelter.
 - (iii) Continuous Care Homes (CCH) and Homes for senior citizens afflicted with Alzheimer's disease/ Dementia for a minimum of 20 Senior Citizens who are seriously ill requiring continuous nursing care and respite or those who are afflicted with Alzheimer's disease/ Dementia.
 - (iv) Ongoing projects of Mobile Medicare Units to provide medical care to the Senior Citizens living in rural, isolated and backward areas.
 - (v) Ongoing projects of Physiotherapy Clinics for Senior Citizens for a minimum of 50 Senior Citizens per month.
 - (vi) Regional Resource and Training Centres (RRTC)s monitors and provides technical support, advocacy, networking, training and capacity building for effective delivery of service by the Centres for Senior Citizens, funded by the Ministry.
 - (vii) Other activities considered suitable to meet the objectives of the scheme, including implementation of the provisions of National Policy for Senior Citizens (NPSrC)
2. Under the Scheme, assistance is sanctioned to the following agencies subject to the terms and conditions laid down by this Ministry:-
- Priority to be given to the State Governments / UT Administrations for supporting the projects under the Scheme of IPSrC through Registered Societies/ Panchayati Raj
 - Institutions (PRIs) / Local bodies, in the vicinity of Hospitals, as far as possible;
 - Non-Governmental/Voluntary Organizations;
 - Institutions or Organizations set up by Government as autonomous/ subordinate bodies;
 - Government Recognized Educational Institutions, Charitable Hospitals/ Nursing Homes, and recognized youth organizations such as Nehru Yuva Kendra Sangathan (NYKS).
3. The release of Grants-in-aid to Non-governmental organisations/Voluntary organisations is dependent on the recommendation and forwarding of project proposals by the State Governments as per the norms and guidelines of the Scheme subject to completeness of proposals in all respects.
4. The details of funds released by Government of India during last three years under IPSrC, State/UT wise including Bihar and Jharkhand are given below:

Sl. No.	States/ UTs	FY 2017-18	FY 2018-19	FY 2019-20	(Rs in lakhs)
					FY 2020-21 (as on 04.02.2021)
1	Andhra Pradesh	728.35	1176.81	1728.39	1120.85
2	Bihar	13.37	22.92	0.00	28.35

3	Chhattisgarh	17.95	9.13	18.26	47.73
4	Goa	0.00	0.00	0.00	0.00
5	Gujarat	21.03	30.74	94.15	107.41
6	Haryana	110.33	109.60	249.15	344.24
7	Himachal Pradesh	26.25	8.31	46.12	19.65
8	Jammu and Kashmir	0.00	0.00	0.00	0.00
9	Jharkhand	0.00	0.00	0.00	14.49
10	Karnataka	382.63	410.29	1281.76	834.29
11	Kerala	23.01	54.53	101.64	43.61
12	Madhya Pradesh	28.29	107.39	105.45	198.54
13	Maharashtra	434.63	833.75	1304.05	1169.83
14	Odisha	730.96	848.88	2137.67	1250.92
15	Punjab	14.58	31.27	12.46	48.02
16	Rajasthan	22.59	16.28	53.24	149.67
17	Tamil Nadu	707.16	997.41	1292.64	907.96
18	Telangana	133.95	245.38	375.18	332.23
19	Uttar Pradesh	119.11	105.89	308.85	402.98
20	Uttarakhand	20.58	67.25	32.19	37.80
21	West Bengal	256.36	267.42	495.05	507.55
	TOTAL	3791.13	5343.25	9636.25	7566.12
UTs					
22	A & N Island	0.00	0.00	0.00	0.00
23	Chandigarh	0.00	0.00	0.00	0.00
24	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00
25	Daman and Diu	0.00	0.00	0.00	0.00
26	Lakshadweep	0.00	0.00	0.00	0.00
27	Delhi	154.38	52.78	36.16	79.89
28	Pudducherry	0.00	1.80	37.11	2.19
	TOTAL - UTs	154.38	54.58	73.27	82.08
NE Region States					
29	Arunachal Pradesh	0.00	0.00	0.00	28.99
30	Assam	192.03	498.22	298.92	828.15
31	Manipur	260.22	566.80	523.29	839.92
32	Meghalaya	0.00	0.00	0.00	0.00
33	Mizoram	5.89	0.00	0.00	19.17
34	Nagaland	17.43	18.90	55.25	13.90
35	Sikkim	0.00	0.00	0.00	0.00
36	Tripura	25.58	25.65	21.72	14.54
	TOTAL - NE REGION	501.15	1109.57	899.18	1744.67
GRAND TOTAL		4446.66	6507.40	10608.70	9392.87

(II) State Action Plan For Senior Citizens (SAPSrC)

The main objective of the programmes under State Action Plan for Senior Citizens (SAPSrC) is to provide recognition and opportunity to senior citizens to contribute and thereby feel useful to the society, to improve the quality of life of the Senior Citizens, by encouraging productive and active ageing by the State/ UT Governments through the Institutions of the State/ UT Governments/Non-Governmental Organizations (NGOs)/Panchayati Raj Institutions (PRIs) / local bodies and the community at large. The States are expected to put in their own funds to augment the resources available for this purpose. While the States/UTs are free to include their own strategies and programmes as a part of their State Action Plans, the programmes for which up to 100% funding is admissible are as under:

- (i) Organising the Senior Citizens into Action Groups aimed at Social Reconstruction (AGRASR Groups) or Elder Self Help Groups
 - (ii) Maintenance of Mobile Medicare Units (MMU) for Senior Citizens
 - (iii) Physiotherapy Clinics for Senior Citizens
 - (iv) Maintenance of Multi Service Centre/Day Care Centre for Senior Citizens
 - (v) Creation of a pool of trained Geriatric Caregivers for senior citizens
 - (vi) State Specific Activities for the welfare of senior citizens, especially who are indigent. States/UTs
2. Under the Scheme, State Governments devise eligibility criteria for the Implementing Agencies for seeking assistance for the above-referred programmes. However, as far as possible, organisations working in the field of Old Age Care are involved for the activities/ programmes to be carried out under the SAPSrC.
3. The sub-scheme of State Action Plan for Senior Citizens (SAPSrC) was launched in FY 2019-20. The State/UT wise details of release of funds and utilisation for the year 2019-20 is as under:-

Rs. in Cr.

Sl. No.	States/UTs	Funds Released	Funds Utilised
1	Andaman & Nicobar Islands	0.375	0.00
2	Andhra Pradesh	1.000	0.00
3	Arunachal Pradesh	0.375	0.00
4	Assam	0.750	0.00
5	Bihar	1.500	1.50
6	Chandigarh	0.375	0.00
7	Chhattisgarh	0.750	0.00
8	Dadra & Nagar Haveli	0.375	0.00
9	Daman & Diu	0.375	0.00
10	Goa	0.500	0.00
11	Gujarat	0.750	0.00
12	Haryana	0.750	0.00
13	Himachal Pradesh	0.750	0.00
14	Jammu & Kashmir	0.750	0.00
15	Jharkhand	0.750	0.00

16	Karnataka	1.500	0.00
17	Kerala	0.750	0.00
18	Lakshadweep	0.375	0.00
19	Madhya Pradesh	1.500	0.00
20	Maharashtra	1.500	0.00
21	Manipur	0.375	0.00
22	Meghalaya	0.375	0.00
23	Mizoram	0.500	0.375
24	Nagaland	0.375	0.375
25	NCT Of Delhi	0.750	0.00
26	Odisha	1.000	0.00
27	Puducherry	0.375	0.00
28	Punjab	0.750	0.00
29	Rajasthan	1.500	0.00
30	Sikkim	0.500	0.00
31	Tamil Nadu	1.500	0.00
32	Telangana	1.000	0.75
33	Tripura	0.500	0.00
34	Uttar Pradesh	1.500	0.00
35	Uttarakhand	0.750	0.00
36	West Bengal	1.500	0.00
Grand Total		29.00	3.00

4. State/UT wise details of proposals/State Action Plans received for the year 2020-21 under SAPSrC are as follows:-

<i>Rs. in Cr.</i>		
Sl. No.	State/UT	Proposed Amount*
1.	ANDHRA PRADESH	2.81
2.	ASSAM	1.98
3.	BIHAR	4.82
4.	CHANDIGARH	0.47
5.	DADRA NAGAR HAVELI and DAMAN & DIU	0.97
6.	MAHARASHTRA	36.23
7.	MANIPUR	5.69
8.	MIZORAM	4.13
9.	NAGALAND	1.03
10.	ODISHA	9.29
11.	PUNJAB	15.95
12.	RAJASTHAN	3.81
13.	SIKKIM	0.64
14.	TAMIL NADU	2.00
15.	TELANGANA	9.65
16.	UTTARAKHAND	1.39
17.	WEST BENGAL	14.18
	TOTAL	115.04

*So far, funds have not been released to any State/UT government for the year 2020-21.

2. Rashtriya Vayoshri Yojana (RVY)

The objective of the Scheme is to provide the senior citizens, with monthly income less than Rs. 15000/- (including BPL) and suffering from any of the age related disability/ infirmity, with assisted living devices which can restore near normalcy in their bodily functions, overcoming the disability/ infirmity manifested such as low vision, hearing impairment, loss of teeth and loco-motor disabilities. Under Rashtriya Vayoshri Yojana (RVY), the following devices are provided to the eligible Senior Citizen beneficiaries:

(a) **Generic Items:** (1) Walking sticks (2) Elbow crutches (3) Walkers/Crutches, (4) Tripods/Quadpods (5) Hearing Aids (6) Artificial Dentures, and (7) Spectacles.

(b) **Special Items:** (1) Wheelchairs, (2) Wheel Chairs with Commode, (3) Chair/Stool with Commode, (4) Silicon Foam Cushion, (5) Knee Brace, (6) Spinal Support, (7) Cervical Collar, (8) Lumbosacral Belt (LS), (9) Walker/Roalator with Brakes, (10) Walking Stick with Seat, (11) Foot Care Kit:- (i) Flexi Gel Socks, (ii) Socks Cusion Sandal, (iii) Silicon Insole (Complete Foot/Ankle) and (iv) Insole with Pressure Point Relief.

2. So far, a total of 158 Distribution Camps have been organised all over the Country providing 4,21,346 Assisted Living Devices to 1,58,869 Senior Citizen beneficiaries.

3. State / UT wise Details of Funds Utilized under Rashtriya Vayoshri Yojana in Last Three Years (FY 2017-18, FY 2018-19 & FY 2019-20):

S. No	States/UTs	2017-18	2018-19	2019-20	Total in Rs. Lakh
1	Andhra Pradesh	113.00	171.00	34.00	318.00
2	Arunachal Pradesh	00	33.00	120.00	153.00
3	Bihar	85.00	11.00	45.00	141.00
4	Chattishgarh	00	38.00	00	38.00
5	Delhi	64.00	131.00	00	195.00
6	Goa	121.00		00	121.00
7	Gujrat	44.00	109.00	151.00	304.00
8	Haryana	82.00	30.00	123.00	235.00
9	Himanchal Pradesh	5.00	15.00	00	20.00
10	Jharkhand	1.00	136.00	00	137.00
11	Karnataka	00	63.00	22.00	85.00
12	Kerala	31.00	7.00	37.00	75.00
13	Lakshadweep	00	38.00	00	38.00
14	Madhya Pradesh	151.00	1375.00	70.00	1596.00
15	Maharashtra	180.00	1193.00	00	1373.00
16	Meghalaya	170.00	650.00	294.00	1114.00
17	Nagaland	00	162.00	00	162.00
18	Puducherry	38.00	00	00	38.00
19	Punjab	00	125.00	00	125.00
20	Rajasthan	89.00	285.00	321.00	695.00
21	Sikkim	00	194.00	87.00	281.00
22	Tamilnadu	00	65.00	42.00	107.00
23	Telangana	00	90.00	37.00	127.00
24	Tripura	77.00	00	57.00	134.00
25	Uttar Pradesh	176.00	402.00	1378.00	1956.00
26	Uttrakhand	59.00	98.00	107.00	264.00

2. MINISTRY OF RURAL DEVELOPMENT:

National Social Assistance Programme (NSAP) is a Centrally Sponsored Scheme of Ministry of Rural Development. NSAP is a social security/social welfare programme applicable

to old aged, widows, disabled persons and bereaved families on death of primary bread winner, belonging to below poverty line household. Old age pension is provided under **Indira Gandhi National Old Age Pension Scheme (IGNOAPS)** to aged persons belonging to below poverty line (BPL) household. Central assistance of Rs. 200/- per month is provided to the persons of 60-79 years of age and Rs. 500/- per month to the persons of age of 80 years or more. This Scheme is implemented by the States/UTs. Identification of beneficiaries, sanction and disbursement of benefit under the schemes is done by the States/UTs. A total of 221 lakh is the targeted beneficiaries under IGNOAPS. The Scheme is implemented in all States/ UTs in rural as well as urban areas.

2. Details regarding State-wise release of funds under IGNOAPS released during the last 03 years is given below:

(Rs. In lakh)

Sl. No.	States/UTs	Release				
		2017-2018	2018-2019	2019-20	2020-21 (as on 4-2-21)	
1	Andhra Pradesh	18405.46	18405.46	19518.24	Andhra Pradesh	18677.36
2	Bihar	82554.02	85227.42	94889.28	Bihar	100001.95
3	Chhattisgarh	17298.27	18091.27	18641.65	Chhattisgarh	9855.28
4	Goa	0.00	0.00	0.00	Goa	0.00
5	Gujarat	13414.34	14763.55	17364.32	Gujarat	8682.16
6	Haryana	7090.51	6711.20	8883.88	Haryana	3496.28
7	Himachal Pradesh	5209.29	3630.89	3731.70	Himachal Pradesh	2950.38
8	J & K	4243.21	4371.55	2192.25	Jharkhand	20637.54
9	Jharkhand	25215.55	24818.76	20263.73	Karnataka	20897.80
10	Karnataka	29254.46	29532.79	29596.61	Kerala	17596.00
11	Kerala	12882.75	19997.43	6848.80	Madhya Pradesh	34975.34
12	Madhya Pradesh	46018.20	46018.20	30430.82	Maharashtra	14632.91
13	Maharashtra	41282.89	31691.46	30700.58	Odisha	35184.69
14	Odisha	40842.24	40842.24	42155.58	Punjab	2764.37
15	Punjab	0.00	2020.38	3286.43	Rajasthan	7618.25
16	Rajasthan	35219.04	24265.62	24975.53	Tamilnadu	20125.88
17	Tamilnadu	36015.32	36015.32	35022.83	Telangana	21316.84
18	Telangana	13153.96	13153.97	6970.48	Uttar Pradesh	124708.01
19	Uttar Pradesh	115673.92	87629.09	123054.82	Uttarakhand	1640.19
20	Uttarakhand	6344.39	6765.55	4124.69	West Bengal	23220.72
21	West Bengal	35263.27	32315.20	56092.82	Sub Total	488981.95
	Sub Total	585381.09	546267.35	578745.04		
NE States						
22	Arunachal Pradesh	0.00	943.94	0.00	Arunachal Pradesh	0.00
23	Assam	11521.74	19093.72	24154.60	Assam	25380.08
24	Manipur	2526.71	813.88	1622.07	Manipur	1616.37
29	Meghalaya	1334.15	1342.24	1091.75	Meghalaya	1718.68
26	Mizoram	883.32	782.43	926.39	Mizoram	697.05
27	Nagaland	965.72	2129.15	1808.94	Nagaland	1375.98

28	Sikkim	652.35	219.22	488.95	Sikkim	134.86
29	Tripura	3839.05	2052.43	5636.94	Tripura	896.13
	Sub Total	21723.04	27377.01	35729.64	Sub Total	31819.15
Union Territories						
30	A&N Islands	0.00	0.00	0.00	A&N Islands	0.00
31	Chandigarh	0.00	0.00	0.00	Chandigarh	0.00
32	D&N Haveli	0.00	0.00	0.00	D&N Haveli and D&D	0.00
33	Daman & Diu	0.00	0.00	0.00	NCT Delhi	2303.66
34	NCT Delhi	3408.24	3408.24	3999.88	J&K	455.29
35	Lakshadweep	0.00	0.00	0.00	Ladakh	26.86
36	Puducherry	530.90	530.90	863.88	Lakshadweep	0.00
	Sub Total	3939.14	3939.14	4863.76	Puducherry	411.11
					Sub Total	3196.92
	GRAND TOTAL	611043.27	577583.50	619338.44	GRAND TOTAL	523998.02

3. MINISTRY OF HEALTH AND FAMILY WELFARE:

“National Programme for the Health Care of Elderly” (NPHCE) launched during 2010-11 is State oriented program with the basic thrust to provide comprehensive and dedicated health care facilities to the elderly persons above 60 year of age at various level of primary, secondary and tertiary health care.

I. Primary & Secondary Geriatric Care Services : The program commenced with 100 districts in the 11th plan period. In the 12th plan period 321 districts and in 2019-2020, 114 districts were additionally sanctioned to provide dedicated geriatric OPD, IPD, Physiotherapy and lab services. Presently all 713 Health districts have been sanctioned for geriatric primary & secondary care services of OPD, 10 bedded Geriatric Ward, Physiotherapy and laboratory services.

II. Tertiary level activities of NPHCE : were renamed as ‘Rashtriya Varisth Jan Swasthya Yojana’ in 2016-17. As on date, 19 Regional Geriatric Centres (RGCs) in selected Medical Colleges of 18 States, are sanctioned for tertiary care service delivery under NPHCE in the form of specialized OPD’s, 30 bedded wards in RGC including earmarking beds in various specialties like urology, orthopedics, ophthalmology etc , manpower development & research activities. Presently OPD services are being provided through 18 RGCs, inpatient services in 16 RGC’s, Physiotherapy services in 14 RGCs & laboratory services in 13 centers.

Two National Centres for Aging (NCAs) at AIIMS Delhi and MMC Chennai are in the process of development. MMC Chennai is in the advanced stage of construction while AIIMS Delhi is in the initial stage of construction. MMC Chennai is serving as Covid hospital catering to elderly covid patients also.

III. Progress in Operationalization of the Programme activities 2020-21

(As per Progress Report- April to September, 2020)

S. No	Institutions	Sanctioned	Operational			
			OPD	Indoor wards	Physiotherapy services	Laboratory services
1.	RGCs	19	18	16	14	13
2.	District hospitals	718	584	507	445	539

3.	CHCs	4869	3111	-	1131	2408
4.	PHCs	18407	10180	-	-	-
5.	SCs providing home based care & supportive appliances	90719	14201			

Daily Geriatric OPD services are being provided in 584 DH, 3111 CHCs and 10180 PHCs along with special OPDs in 18 RGCs.

Inpatient services are being provided in 507 DH, along with 16 RGCs.

Physiotherapy services are being provided in 445 DH, 1131 CHCs along with 14 RGCs.

Laboratory services are being provided in 539 DHs, 2408 CHCs, along with 13 RGCs.

IV. Geriatric care service provision in 2020-21

(As per state Progress Reports- April to September, 2020)

S.N.	Services	RGCs	Distt. Hospitals	CHCs	PHCs	SCs	Total
1.	OPD care services	11485	1354642	1717310	2244310	852992	61,80,739
2.	In-door admissions	1493	157375	47878	-	-	2,06,746
3.	Physiotherapy care	2378	153660	165176	-	-	3,21,214
4.	Lab Tests	18270	973743	643077	538835	-	21,73,925
5.	No of Elderly Screened & given Health card	-	173684	290198	207563	135850	8,07,295
6.	No of Elderly Provided Home care services	-	3040	37845	51051	35824	1,27,760
7.	No of Elderly Provided supportive devices	-	803	1278	1186	643	3,910
8.	Cases referred	-	6788	13751	13221	8744	42,504
9.	Cases died in hospitals	-	4120	595	211	-	4,926

Overall 61.8 lakhs elderly have been provided OPD care, 2.06 lakhs elderly admitted to indoor wards, 3.21 lakhs elderly provided Rehabilitation sessions and 21.73 lakhs elderly received Lab. Services through the various institutions operationalized for geriatric care services.

V. Training Modules: Three sets of Training modules for Medical Officers, Nurses and Community based workers to deliver Comprehensive Geriatric care has been developed. State level Training of Trainers of Medical Officers for Comprehensive Geriatric Care has been conducted at Chhattisgarh, Meghalaya, Haryana, Punjab Tamil Nadu & Maharashtra generating approx 236 States level Master Trainers and 85 National Master Trainers: 27 for Medical Officer Module, 26 for Staff Nurses Module and 32 for module developed to train Community based workers.

VI. IEC: Various IEC materials (Audio/Video spots on different topics of elder care, Fitness booklet, folder, posters etc.) for Geriatric care have been developed and shared with the States, who are developing the regional language versions. **NPHCE Fitness Booklet** in Hindi & English covering Nutrition in elderly, Sleep Hygiene, Medication, Exercise & Yoga, Healthy bones, Common health problems in elderly etc., **Posters** in Hindi & English on common health related issues in old age, healthy life style and Good food for good health etc. The downloadable copies of IEC material are available at www.nphce.nhp.gov.in

4. MINISTRY OF FINANCE:

Ministry of Finance has launched a scheme namely '**Pradhan Mantri Vaya Vandana Yojana**' (PMVVY) to provide social security during old age and to protect elderly persons aged 60 and above against a future fall in their interest income due to uncertain market conditions. The Scheme enables old age income security for senior citizens through provision of assured pension/ return linked to the subscription amount based on Government guarantee to Life Insurance Corporation of India (LIC).

2. PMVVY is open for subscription upto 31st March 2023 and offers an assured rate of return of 7.40% per annum for the year 2020-21 for policy duration of 10 years. In subsequent years, while the Scheme is in operation full month 2023, there will be annual reset of assured rate of return with effect from April 1st of the financial year in line with applicable rate of return of Senior Citizens Saving Scheme (SCSS) upto a ceiling of 7.75% with fresh appraisal of the scheme on breach of this threshold at any point.

3. The differential return, i.e. the difference between return generated by LIC and the assured returns would be borne by Government of India as subsidy on an annual basis. Pension is payable at the end of each period during the policy tenure of 10 years as per the frequency of monthly/ quarterly/ half-yearly as chosen by the subscriber at the time of purchase. Minimum purchase price under the scheme is Rs. 1,62,162/- for a minimum pension of Rs. 1,000/- per month and the maximum purchase price is Rs. 15 lakh per senior citizen for getting a pension amount of Rs. 9,250/-.

4. The Scheme is being implemented through Life Insurance Corporation of India (LIC). A total number of 5,83,208 subscribers are being benefitted under the scheme as on 31st December, 2020.

(d) &(e) Number of Senior Citizen Homes/Old Age Homes being assisted under Integrated Programme for Senior Citizens (IPsC):

Sl. No.	States/ UTs	No. of Senior Citizen Home
1	Andhra Pradesh	73
2	Bihar	2
3	Chhattisgarh	7
4	Goa	2
5	Gujarat	9
6	Haryana	16
7	Himachal Pradesh	5
8	Jharkhand	3
9	Karnataka	38
10	Kerala	5
11	Madhya Pradesh	20
12	Maharashtra	33
13	Odisha	91
14	Punjab	3
15	Rajasthan	18
16	Tamil Nadu	66
17	Telangana	19
18	Uttar Pradesh	35
19	Uttarakhand	4
20	West Bengal	26
	TOTAL	475
	UNION TERRITORIES (UTs)	
21	A & N Island	0
22	Chandigarh	0
23	Dadra & Nagar Haveli and Daman & Diu	0
24	Lakshadweep	0
25	Delhi	3
26	Puducherry	1
27	Jammu and Kashmir	0
28	Ladakh	0
	TOTAL - UTs	4
	NORTH EASTERN REGION (NER)	
29	Arunachal Pradesh	4
30	Assam	39
31	Manipur	30
32	Meghalaya	2
33	Mizoram	2
34	Nagaland	4
35	Sikkim	0
36	Tripura	3
	TOTAL - NE REGION	84
	GRAND TOTAL	563
